NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/121/2016

NAME OF THE PETITIONER(S)

: M. Swaminathan & 2 others

NAME OF THE RESPONDENT(S)

: M/s Propel Valves Private Limited & 3 others

UNDER SECTION

S.No. Name (in Capital)

: 397/398, 235, 237

Represented by

1- Mls. G. Swashankovan. Connsel to RBERY.

Signature

M. S. Sanfulli (und JAZ)
A. C. SATHYROMARANAMA) For Petitloner
A.K. MYLSAMY

ORDER

Counsel for both the parties are present. Counsel for the Petitioner prayed for time to make final submission. At request, time is enlarged. Put up on 18.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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